

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P./434/2017

AMRESH SINGH AND ORS Petitioners
-- Versus --
THE STATE OF JHARKHAND Opposite Party

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners :- Mr. A.K. Chaturvedi, Advocate
For the State :- APP

6/08.09.2021 This petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, let this matter appear on 23.09.2021.

Interim order dated 18.04.2018 is extended till the next date.

(Sanjay Kumar Dwivedi, J)

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